

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.362/2024 IN CP (IB) No.10/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STRESSED ASSETS STABILIZATION FUND (SASF) V/S ANIL RAI (PERSONAL GURANTOR OF MALVIKA STEELS LTD.)
UNDER SECTION	95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. S.K. Bhatt alongwith : *For Applicant/ RP in IA No.362/2024*
Sh. Kamal Deep Tyagi, CMAs.
Ms. Srishty Kaul, Adv. : *For the Personal Guarantor*

ORDER

CP (IB) No.10/ALD/2024

- 1. Matter has been heard in part. Further arguments to continue on 25th July, 2024, to come up higher on Board.**

**-Sd-
(Ashish Verma)
Member (Technical)**

24th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**